

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).15067-15075/2017

(Arising out of impugned final judgment and order dated 07-03-2017 in WP No. 20849/2016, in WP No. 20898/2016, in WP No. 21287/2016 in WP No. 21808/2016 in WP No. 21847/2016 in WP No. 21890/2016 in WP No. 22174/2016 in WP No. 22282/2016 in WP No. 24722/2016 in WP No. 18205/2014 passed by the High Court of judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh)

ATLA ANANDA RAO AND ETC

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH SOCIAL
WELFARE DEPARTMENT PRINCIPAL SECRETARY & ORS.

Respondent(s)

(FOR ADMISSION AND I.R.)

Date : 03-07-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALITFor Petitioner(s) Mr. K. Sharat Kumar, Adv.
Mr. Y. Raja Gopala Rao, AOR
Mr. Vallinayam, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RList the matters on 11th July, 2017 along with SLP(C)
No.14680/2017 and SLP(C) No.13623/2017.(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT(VEENA KHERA)
ASSISTANT REGISTRAR